

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/194/2016
NAME OF THE PETITIONER(S) : A. Prakash
NAME OF THE RESPONDENT(S) : M/s. Malabar Hotels Pvt Ltd & 3 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. S. Aravinthan
for for M/s. & Associates.

Counsel for R1, 2 & 4

2. SANDEEP KUMAR
for for Sri Vishu

Counsel for R3

3) K. RAMASAMY
G. V. MOHAN KUMAR

Counsel for Petitioner

Counsel

ORDER

Counsel representing both the sides are present. Both the counsels prayed time for submitting final arguments. Time enlarged at the request of both the sides. The matter may be posted alongwith TCP/204/2016. Put up on **04.04.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)